

केन्द्रीय विद्युत विनियामक आयोग

CENTRAL ELECTRICITY REGULATORY COMMISSION

6th, 7th & 8th Floor, Tower-B, World Trade Centre, Nauroji Nagar, New Delhi-110029

Phone: 011-23353503; Fax-23753923

Petition No. 651/GT/2025

Date: 4th July 2025

To

The Additional General Manager (Commercial)
NTPC Limited, NTPC Bhawan,
Core- 7, Scope Complex, 7 Institutional Area,
Lodhi Road, New Delhi- 110003

Subject: Petition for approval of tariff for Dadri Gas Power Station (829.78 MW) for the 2024-29 period.

Sir,

With reference to above subject, and under Regulation 28(10) of the CERC Conduct of Business Regulations, 2023, following additional information is required to be submitted on an affidavit, with an advance copy to the Respondents, on or before **11.7.2025**:

Additional Capital Expenditure

- a) *For ACE proposed under Regulation 25(2)(c) of the 2024 Tariff Regulations, certificate of obsolescence for existing asset by the OEM or in absence of the same, a certificate from the competent authority regarding the obsolescence of the equipment.*

O&M expenses- Water charges & Security Expenses:

- b) *Submit the estimated water charges computation as per first proviso to Regulation 36(1)(6) of the 2024 Tariff Regulations along with Form-19.*
- c) *The assessment of the security requirement and estimated expenses as per second proviso to Regulation 36(1)(6) of the 2024 Tariff Regulations.*

Forms:

- d) *Submit the following forms in excel and pdf format:*
- FORM- H:*** *Statement of Additional Capitalization during end of the useful life as per Annexure-I to the 2019 Tariff Regulations along with justification and cost benefit analysis for proposed additional capital expenditure.*
 - Form-10:*** *Financing of Additional Capitalization.*

2. The Respondents shall file their replies by **16.7.2025** after serving copy to the Petitioner, who may file its rejoinder, if any, on or before **18.7.2025**. The due date for filing the additional information and reply/rejoinder shall be strictly complied.

3. The Petition shall be listed for hearing on **22.7.2025**.

Yours sincerely,

Sd/- Forms:

Sd/

(Deepak Pandey)

Assistant Chief (Law)

Copy to:

All Parties